

- (iii) Provision of underpass/overpass/flyover/grade separator/pedestrian passes/cattle passes etc. for the safety of road users.
- (iv) Provision of Metal Crash barriers at median and Right of Way (ROW) and mainly on the sharp curves and high embankments for safety and to avoid the fatal accidents etc.
- (v) Provision of low cost safety measures such as cat eyes, road marking with retro reflecting paint, raised pavement marking, delineators, reflectors etc.
- (vi) Provision of road signages as per Indian Road Congress (IRC).
- (vii) Adequate lighting in urban area/bridges, flyover, major Junctions.
- (viii) Provision of plantation in median for environment and to cut the night light glare.
- (ix) Provision of Ambulance to take up the accident victims to nearest hospital within the golden hours.
- (x) Provision of tow-away crane for removal of accident and breakdown vehicles.

Amount allotted under CSS to Bihar

3170. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the scheme-wise and year-wise details of amount allotted under Centrally sponsored schemes of the Ministry to Bihar during financial years 1998-2004 and 2004-2010;
- (b) the scheme-wise and year-wise details of amount released against above allotment during above period; and
- (c) the details of amount already spent by the Bihar Government against above allotment and released?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) This Ministry administers the Central Road Fund (CRF), under which State roads including roads of Economic Importance and roads providing Inter-State-Connectivity are funded. The year-wise details of allocation, release and expenditure in respect of Bihar during Financial Years 1998-2010 out of CRF are given in Statement.

Statement

Details of allocation, release and expenditure during 1998-2010 out of CRF

| Year | CRF | | EI and ISC | |
|-----------|---------|---------|------------|-------------|
| | Accrual | Release | Allocation | Expenditure |
| 1 | 2 | 3 | 4 | 5 |
| 1998-1999 | 0.0231 | 0.00 | 0.00 | 0.00 |

Rs. in crore

| 1 | 2 | 3 | 4 | 5 |
|-----------|-------|-------|------|------|
| 1999-2000 | 0.00 | 0.00 | 0.00 | 0.00 |
| 2000-2001 | 25.69 | 8.56 | 0.00 | 0.00 |
| 2001-2002 | 26.12 | 0.00 | 0.00 | 0.00 |
| 2002-2003 | 33.90 | 23.99 | 0.00 | 0.00 |
| 2003-2004 | 24.49 | 14.71 | 0.00 | 0.00 |
| 2004-2005 | 21.91 | 6.28 | 2.00 | 0.00 |
| 2005-2006 | 39.57 | 21.83 | 6.71 | 0.00 |
| 2006-2007 | 38.65 | 22.91 | 3.27 | 0.00 |
| 2007-2008 | 38.52 | 16.14 | 3.15 | 0.00 |
| 2008-2009 | 40.59 | 32.03 | 0.00 | 0.00 |
| 2009-2010 | 46.28 | 50.99 | 6.44 | 3.36 |

Co-operation with Malaysia for development of roads in India

3171. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether to give further impetus to country's lagging highways sector, he has announced setting up a joint panel with Malaysian Government for greater co-operation in the sector;

(b) whether an agreement on enhanced bilateral co-operation with Malaysia for road has been signed recently; and

(c) if so, to what extent Malaysia has agreed to provide funds for development of roads in India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No, Sir.

(c) Does not arise.

Fund for development of NHs in Maharashtra

3172. SHRI PIYUSH GOYAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total funds sanctioned and released by Government to the State of Maharashtra for the development of National Highways/Express Highways/State Highways and to provide the connectivity to villages with highways in the last three years, year-wise;